

**Annexure-7**

**Name of the corporate debtor: Nimitaya Hotel and Resorts Limited;**

**Date of commencement of CIRP: 24/12/2021;**

**List of creditors as on: 25/04/2022**

**List of operational creditors (Government dues)**

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contin- gent claim	Amount of any mutual dues, th at may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Department of Trade & Taxes Delhi/GST	State	07-01-2022	26,599.00	-	Demand under D VAT	No	0%	-	-	-	26,599.00	Note 1

26,599.00	-
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Note 1: The demand as claimed under the Form does not pertain to the Corporate Debtor.